NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 3/17	-	For Hearing (non-filing of rejoinder)	241/ 244	Mr. Vishwanathan V.K. Vs Rai Promoters Pvt. Ltd.

SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	JAYAKUMAR ND		M S comor

Counsel for petitioner is absent. Counsel for respondent is present. The matter is listed today for hearing.

List it on 27.10.2017.

MEMBER (J)

MEMBER (T)